

(c) if so, the reasons therefor; and

(d) the steps proposed to be taken by the Bank in this regard?

THE MINISTER OF STATE IN THE

DEPARTMENT OF ECONOMIC AFFAIRS
IN THE MINISTRY OF FINANCE (SHRI
EDUARDO FALEIRO): (a) to (d). State
Bank of Indore has reported the following
data in respect of Sick Units for the last 3
years:-

Amount in Rs. lakhs

<i>Year</i>	<i>No. of Units</i>	<i>Amount Outstanding</i>
1986	164	3397.46
1987	169	3964.98
1988	166	4494.55

The Reserve Bank of India (RBI) has reported that a major reason for the outstandings of banks in sick units having gone up is due to extension of assistance by way of holding on operation till the rehabilitation package is prepared. Further, under rehabilitation packages also, banks are expected to give additional working capital facilities.

RBI has already enjoined on banks to undertake viability studies and prepare nursing programmes of viable SSI Sick industrial units in a time bound manner. Board for Industrial and Financial Reconstruction set up under the Sick Industrial Companies (Special Provisions) Act, 1985 too, has been taking action under the Act in respect of units coming within its jurisdiction.

Deposits of State Bank of Indore

7502. SHRI C. JANGA REDDY: Will the Minister of FINANCE be pleased to state:

(a) the total deposits with the State Bank of Indore as on 23 December, 1988, 31 December, 1988, 13 January, 1989 and 31 March, 1989, respectively;

(b) whether steep fall in deposits was

registered on these dates;

(c) if so, the reasons therefor; and

(d) whether inflated figures are shown by the Bank at the time of closing and if so, the reasons therefor?

THE MINISTER OF STATE IN THE
DEPARTMENT OF ECONOMIC AFFAIRS
IN THE MINISTRY OF FINANCE (SHRI
EDUARDO FALEIRO): (a) The aggregate
deposits of the State Bank of Indore as on
23.12.88, 30.12.88, 13.1.89, 31.3.89 are as
under:-

(Amount in Rs. crores)

<i>Date</i>	<i>Deposits</i>
23.12.1988	810.46
30.12.1988	824.96
13.1.1989	806.05
31.3.1989	848.21

Data provisional

(b) to (d). Some fluctuations in deposits is a normal phenomenon of banks business. The variations in deposits sometimes occur mainly due to Banking transactions such as credit of accrued interest, acceptance of short term deposits and withdrawals of large funds in the account by institutions in the months of January.

[English]

Superfast Train from Bokaro to Howrah

7503. SHRI BASUDEB ACHARIA: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to introduce a superfast train from Bokaro to Howrah; and

(b) if so, the time by which it is likely to be done?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD): (a) No, Sir.

(b) Does not arise.

[Translation]

Cheap Justice to poor in High Courts

7504. SHRI VIRDHI CHANDER JAIN: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether a petitioner has to spend at least Rs. 2000/- as lawyer's fee, court fee and typing expenditure etc. in order to file a writ petition in a High Court which a poor man

can hardly afford; and

(b) if so, the details of steps proposed to be taken by Government to provide cheap justice to the poor in High Courts?

THE MINISTER OF LAW AND JUSTICE AND MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND): (a) and (b). The Law Commission in its 128th Report on 'Cost of Litigation' have made various recommendations including on court fee with a view to lessening the burden on the litigants. A copy of the Report has been forwarded to the State Governments for examination and necessary action to implement the suggestions of the Law Commission.

Speeding Up of Trains on Metre-Gauge Lines

7505. SHRI VIRDHI CHANDER JAIN: Will the Minister of RAILWAYS be pleased to state:

(a) the names of metre gauge trains in regard to which Government have taken a decision to run them at the speed of 100 kms. per hour;

(b) the details of the scheme prepared to attain the above speed; and

(c) the provision made for the scheme during 1989-90?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD): (a) Railways are already running the following Metre Gauge trains at a maximum permissible speed of 90/100 km/h:-

Name of train	Section on which running at 90/100 km/h
1. Madras Egmore-Madurai Vaigai Express	Madras Egmore-Madurai